

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 816/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: M/s. Indira Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

ORDER

CSP No. 811/230-232/NCLT/MB/MAH/2017  
CSP No. 812/230-232/NCLT/MB/MAH/2017  
CSP No. 813/230-232/NCLT/MB/MAH/2017  
CSP No. 814/230-232/NCLT/MB/MAH/2017  
CSP No. 815/230-232/NCLT/MB/MAH/2017  
CSP No. 816/230-232/NCLT/MB/MAH/2017  
CSP No. 817/230-232/NCLT/MB/MAH/2017  
CSP No. 818/230-232/NCLT/MB/MAH/2017  
CSP No. 819/230-232/NCLT/MB/MAH/2017  
CSP No. 820/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 25.01.2018.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)